

RESIDENT WELFARE ASSOCIATION (RWA)**Phase-II, Omaxe City, Palwal-121102**

Regd. Address: 566 FF, Phase-2, Omaxe City, Palwal, Haryana - 121102

देशराज जाखड़

नरेश पाल सिंह

नरबीर सेनी

सचिव

प्रधान

कोषाध्यक्ष

M. 8708385122

M. 9813125500

M. 9813240127

Email: rwaphase2omaxepalwal@gmail.com

सरक्षक

आत्माराम पालीवाल

M. 9416637780

उप-प्रधान

अजीत सिंह लाम्बा

M. 9215845099

संगठन सचिव

वाई के शर्मा

M. 9812151316

कनूनी सलाहकार

सलिश यादव

M. 9315491192

सह-सचिव

गोपाल कुंड़

M. 9999046553

सांस्कृतिक सचिव

अनिल गर्ग

M. 9813952000

खाता जांचकर्ता

हितेश कुमार

M. 9582220610

मानद सदस्य

निरंजन चौधरी

M. 9034903490

कार्यकारिणी सदस्य

जसवंत सिंह कुंड़

M. 7027670680

रितिश रंजन

M. 9540915757

सुभाष चन्द शर्मा

M. 9466245265

संदीप शर्मा

M. 9910337248

नरेश सिंह

M. 9813265940

प्रदीप अरोडा

M. 8053080505

प्रेम चन्द

M. 9416636100

नेत्रपाल रावत

M. 9711031952

धर्मलाल

M. 9813721968

योगमाया शर्मा

M. 9355287982

गौरव कुमार

M. 9468363666

कुलदीप सोरोत

M. 9873702044

पत्र क्रमांक: RWA PHASE-2/6-12/24दिनांक: 20/08/2024

To

The Registrar,

National Green Tribunal

Faridkot house, Copernicus Marg,

New Delhi – 110001

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI.**

Ref. No: - O. A. No. 79/2022 (O.A. No. 31/2023 and O.A. No. 73/2023 are combined herewith).

Hearing date: 23.08.2024

Radhey Shyam & ORS. (Applicant) V/S State of Haryana (Respondent) and Naresh Pal Singh, President, RWA Phase-II, Omaxe City, Palwal (Applicant) V/S State of Haryana (Respondent).

Subject: - Status of compliance of the orders of Honourable Bench Court No. 2 dated 19.02.2024 by the respondents till 20.08.2024.**HON'BLE,**

The applicant most humbly submits:

On 19.02.2024, Hon'ble Bench Court No. 2 had ordered to rectify the points responsible for spreading pollution in Omaxe City, Palwal as well as to obtain full and final completion certificate from the competent authority by the project proponent of this township.

Naresh Singh pg. 1

R-94

That the point wise status of compliance of the order dated 19.02.2024 of the Hon'ble Bench by the respondents till 20.08.2024 is as follows:

S. No.	Written Request Submitted by Applicant on 14.02.2024 and Ordered by Hon'ble Bench on dated 19.02.2024	Compliance status by respondent No.5 as on 20.08.2024
1.	<p>It is stated that the Green belt area of society is 8.39% of total area of project as per approved map.</p> <p>a) 18-meter-wide green belt has not been developed by the project proponent, although its development work was started by them as per the instructions of PCB Palwal on 31.01.2024. It is prayed that the project proponent may be directed to install precast boundary wall on the external side of the green area of the project and wire mesh fencing on the inner side to protect it from stray animals and trespassers.</p>	<p>a) a) 18-meter-wide green belt area has been cleared but not developed. Precast boundary wall has been partially done. According to the project proponent, the said green belt is not a part of the project, however it is shown in the approved map of the project. The concerned authority (DTCP Haryana) may be directed to produce the record of the green belt shown in the sanctioned layout plan and the actual green belt developed by the project proponent.</p>

	b) 2-meter-wide green belt along all internal ways partially developed and are filled with garbage.	b) Partially done
2.	Park situated at phase – II has not yet been developed despite as directed by PCB Palwal on 31.01.2024.	Partially developed
3.	All manholes of sewer line have not yet been repaired.	<p>Manhole repair work has been completed, but sewer water is still overflowing at many places.</p> <p>The sewer water from the sewer line keeps overflowing continuously at many places, the respondent was informed about this with video evidence but even after being have informed, the respondent had not rectify it till date.</p>

Rg4

Naresh Singh

4.	<p>The temporary pipeline for disposal of STP water of Phase-II has not been dismantled yet. It is most responsible for spreading pollution in and around the streets of the township.</p>	<p>No efforts have yet been made by the project proponent to improve its condition. In joint inspection with SDM Palwal on 08/05/2024, the project proponent informed that they are going to install a new STP for Omaxe City Phase-2. Although an STP already exists in Phase-I, its treated water was never used for the green area of the project. While some hydrants of treated water have been installed in green area, they are being used only for photography on any inspection occasion.</p> <p>Disposal of sewerage water by STP entirely depends on the availability of power supply, operational condition of machinery and other relevant factors, in the event of non-operation of which sewerage water flows onto the roads at any time. Therefore, installation of new STP in Phase-2 is more likely to cause sewer water pollution.</p> <p>The main sewer line of MC Palwal is passing through this project (Omax City) and permission has already been received from MC Palwal authorities to connect Omaxe</p>
----	--	--

		<p>sewer line to it. There is sufficient technical possibility to gravitationally connect Omaxe City sewer line to MC Palwal main sewer line. It is a humble prayer to the Hon'ble Bench that in order to permanently stop the pollution caused by sewer water, the sewer line of Omaxe City Phase-1 and Phase-2 may be connected to the main sewer line of MC Palwal in a gravitational manner so that the sewer water Can be sent directly by gravitational force without running the pump.</p>
5.	<p>The rain water harvesting line has not been cleaned yet in phase-II, due to which dirty water spreads in the streets.</p>	<p>The rain water harvesting lines throughout Omaxe City have not been cleaned, resulting in rain water flowing back through the RWH pits and standing on the roads for days.</p> <p>Same has been experienced in the rain on 08.08.2024 and the lines have not been cleared till date despite the respondent being informed on the same day with video evidence.</p>
6.	<p>The rain water pit in front of plot number 750 in phase-II has not yet been connected to the RWH line which is nearly 10 m long.</p>	<p>The work is completed.</p>

Naresh Singh

h m

7.	External storm water drainage system not yet provided.	Not yet provided.
8.	There are potholes on the main road and internal roads of the society and soil has accumulated on the roads, which is another main reason for the spread of pollution.	Worked on it a little. There are still potholes on the road and soil has accumulated in them and on the road, due to which pollution is still happening.
9.	Since the project proponent has not completed the project compliance and has not obtained its completion certificate from the competent authority.	It appears that no efforts have been made so far by the project proponent to obtain it: The Hon'ble Bench is humbly prayed to direct the project proponent to obtain the full and final completion certificate of this project and hand it over to MC Palwal.

Encl:

1. Recent photographs

Presented for necessary orders with thanks and regards:

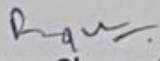
Yours Faithfully,
RWA PHASE-II, OMAXE CITY
Naresh Singh
President
(Naresh Pal Singh)

President, RWA

Co-applicant

Mob. 9813125500

Yours Faithfully,


(Radhey Shyam)

applicant

Mob. 8826735011



 **GPS Map Camera**



Palwal, Haryana, India
City Face 2, 02, Omax Rd, near Naala, Omaxe City 1, Palwal, Palwalrural, Haryana
121102, India
Lat 28.122642°
Long 77.322283°
17/08/24 06:14 PM GMT +05:30



 **GPS Map Camera**



Palwal, Haryana, India

City Face 2, 02, Omax Rd, near Naala, Omaxe City 1, Palwal, Palwalrural, Haryana
121102, India

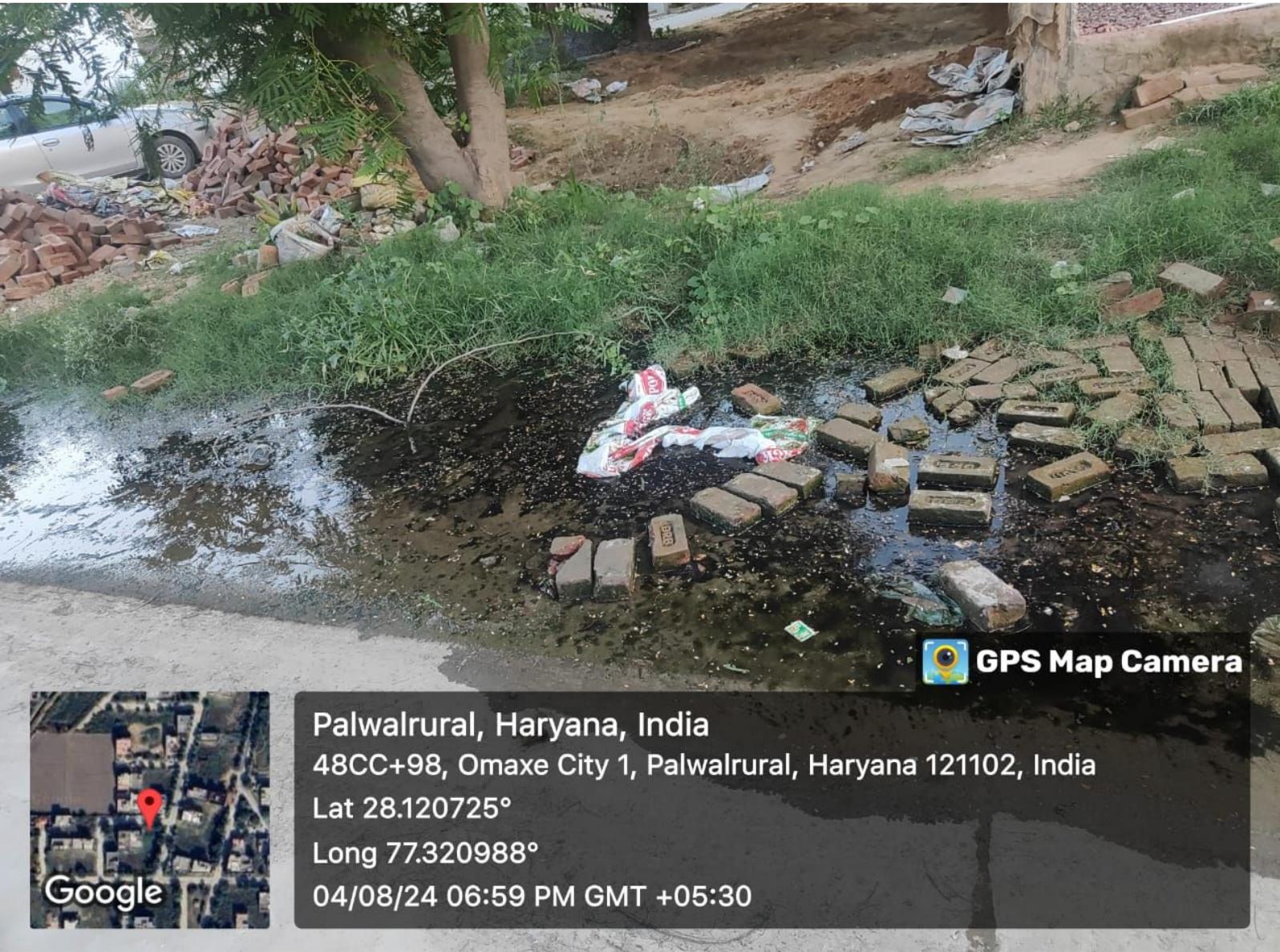
Lat 28.122588°

Long 77.322249°

17/08/24 06:14 PM GMT +05:30



Palwal, Faridabad Division 2024.08.17 18:09
Powered by Triple Camera



 **GPS Map Camera**



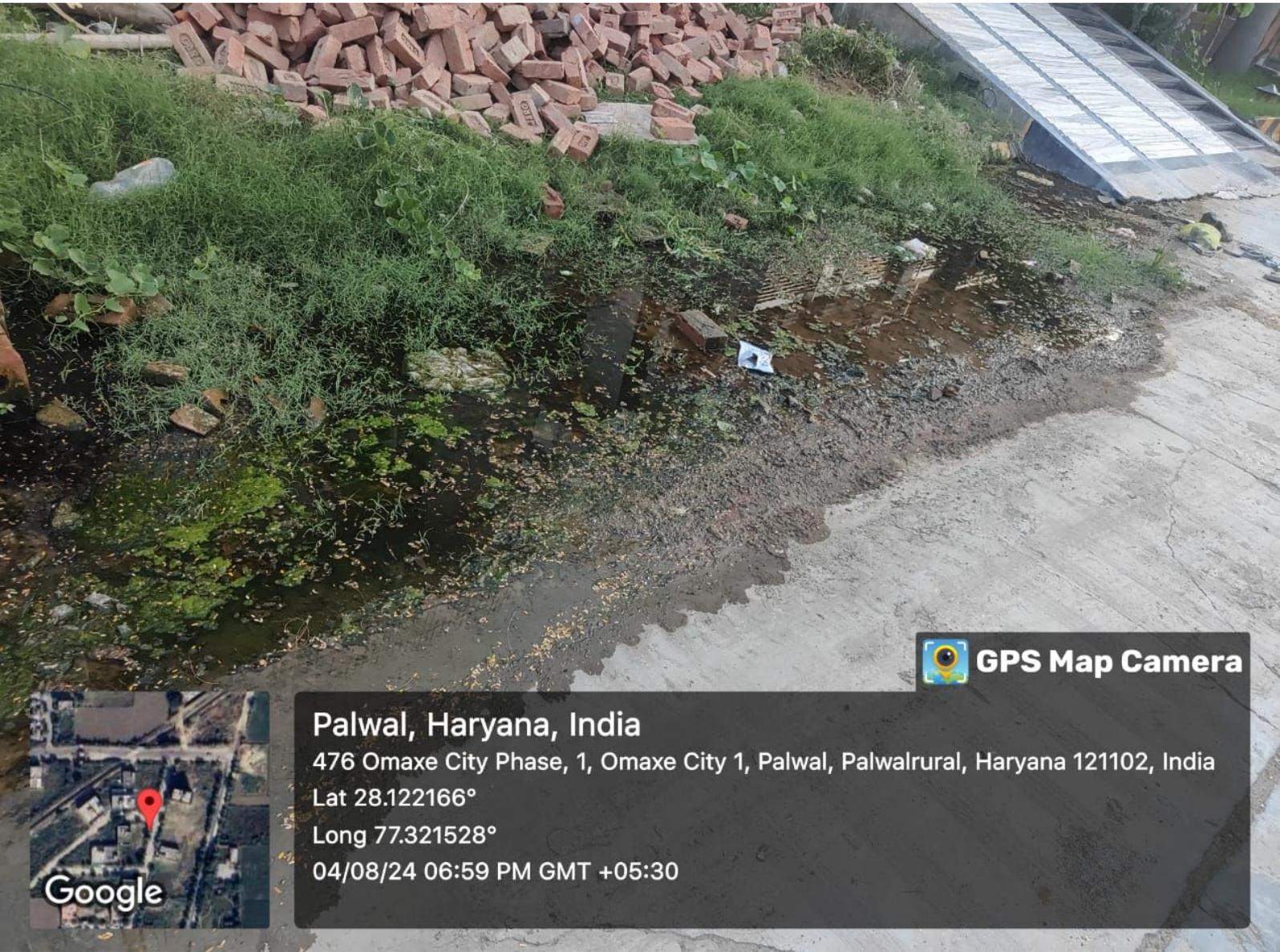
Palwalrural, Haryana, India
48CC+98, Omaxe City 1, Palwalrural, Haryana 121102, India
Lat 28.120725°
Long 77.320988°
04/08/24 06:59 PM GMT +05:30



 **GPS Map Camera**



Palwalrural, Haryana, India
48CC+98, Omaxe City 1, Palwalrural, Haryana 121102, India
Lat 28.120087°
Long 77.32065°
08/08/24 06:52 AM GMT +05:30



 **GPS Map Camera**



Palwal, Haryana, India

476 Omaxe City Phase, 1, Omaxe City 1, Palwal, Palwalrural, Haryana 121102, India

Lat 28.122166°

Long 77.321528°

04/08/24 06:59 PM GMT +05:30



 **GPS Map Camera**



Palwal, Haryana, India
476 Omaxe City Phase, 1, Omaxe City 1, Palwal, Palwalrural, Haryana 121102, India
Lat 28.122165°
Long 77.321524°
04/08/24 06:50 PM GMT +05:30



 **GPS Map Camera**

Palwal, Haryana, India

476 Omaxe City Phase, 1, Omaxe City 1, Palwal, Palwalrural, Haryana 121102, India

Lat 28.12219°

Long 77.321451°

04/08/24 06:47 PM GMT +05:30





 **GPS Map Camera**

Palwal, Haryana, India

476 Omaxe City Phase, 1, Omaxe City 1, Palwal, Palwalrural, Haryana 121102, India

Lat 28.122224°

Long 77.321472°

04/08/24 06:47 PM GMT +05:30



Google



 **GPS Map Camera**

Palwalrural, Haryana, India
48CC+98, Omaxe City 1, Palwalrural, Haryana 121102, India
Lat 28.1201°
Long 77.320923°
11/08/24 08:47 AM GMT +05:30



